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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 90/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Name of the Company		T.P.Roy Chowdhury & Co. Pvt.Ltd Vs- V.R .Infra Logistics Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	3		Appearing on behalf of	date
Ō	NIM DEM DO	RJEE, Adrocate	Applicant	Nim Don Dogeo

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Petitioner has not complied with the order of the Tribunal dated 18/01/2018. Petitioner is directed to serve the copy of the notice of admission on the corporate debtor through speed post as well as through E-mail and file affidavit of service within 7 days.

List it on 13/03/2018.

SØ

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (I)